



Government of Jammu and Kashmir,
Home Department, Civil Secretariat
Srinagar/Jammu.

Notification

Srinagar, the 30th October, 2019.

SRO 964-Whereas, immovable property comprising of land measuring 04 Kanals & 04 Marlas bearing Khasra No.s 1373/675,676, 1380/677,678, 1381/679 situated at village Battal, Tehsil Ramnagar, District Udhampur is required by the Union Government in connection with the purpose of the acquisition; and

Whereas, a requisition in this behalf has been received by the State Government from the Ministry of Defence, Government of India:

Now, therefore, the Government in exercise of powers conferred by section 21 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Act, 1968, (Act No. XXXXV of 1968), hereby notifies that the aforesaid immovable property be requisitioned.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Shaleen Kabra) IAS
Principal Secretary to the Government.

Dated 30.10.2019.

No. Home/Land-Acq/97/2019

Copy to the:-

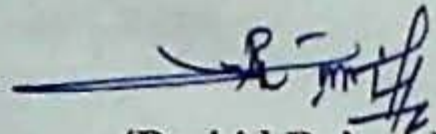
1. Principal Secretary to the Hon'ble Governor.
2. Secretary to the Government, Revenue Department.
3. Divisional Commissioner, Jammu.
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (w.7.s.c).
5. Director, Archaeology, Archives and Museums, J&K.
6. Special Secretary to the Chief Secretary J&K.
7. Deputy Commissioner, Udhampur.

8. Pvt. Secretary to the Principal Secretary (Home) Department.
9. In-Charge Website, Home Department
10. Stock file.

Copy also to the:-

Principal Director Defence Estates, Northern Command, Satwari, J&K,
Jammu.

Defence Estate Officer, Jammu Circle, Jammu Cantt-180003



(Rashid Raina) KAS

Under Secretary to the Government.